

(b) The order transferring the senior Revenue Intelligence official was issued towards the end of July, 1970 following a preliminary C.B.I. enquiry which had commenced early that year. This transfer had no connection with the investigation in the case of Haji Mastan Mirza and was for misconduct and administrative lapses. The transfer was to a major Custom House but since the officer had requested in writing that he did not want that posting, the order was changed.

Procurement of Jute from Bangladesh

680. DR. RANEN SEN: Will the Minister of COMMERCE be pleased to state:

(a) the estimated production of jute in the country during the current year and the procurement price fixed by Government;

(b) whether both mills and Jute Corporation of India are not purchasing jute from the market; and

(c) whether jute has not been procured from Bangladesh whereas some quantity is proposed to be purchased from Thailand?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a) Production of jute and mesta in the country during 1974-75 is estimated to be around 40.50 lakhs bales. Govt. has not fixed any procurement price for 1974-75 season but statutory minimum price has been fixed uniformly at Rs. 125/- per quintal basis Assam bottom at upcountry centres.

(b) Mills as well as Jute Corporation of India are purchasing jute from the market.

(c) While raw jute is being imported from Bangladesh under Balanced Trade and Payment Arrangements, there is no proposal at present to import raw jute from Thailand.

Findings of Dhawan Committee on AVRO Planes

682. SHRI N. K. SANGHI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the Dhawan Committee has since completed its enquiry into the airworthiness of the AVRO planes being manufactured in India;

(b) if so, the main findings thereof; and

(c) whether the use of the AVRO aircraft has been suspended pending receipt of the Committee's report; and if so, whether the Committee has been requested to expedite its findings?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR): (a) No, Sir.

(b) Does not arise.

(c) No, Sir. The Committee is doing its best to finalise its report as quickly as possible.

Financial Assistance Provided by I.F.C. to Industrial Units in U.P., Bihar and Madhya Pradesh

683. SHRI RAJDEO SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether financial assistance to the tune of Rs. 17.82 crores was provided by the Industrial Finance Corporation of India to 13 units in Rajasthan till the end of 1973; and

(b) if so, the volume of assistance provided during the same period to industrial units in Uttar Pradesh, Bihar and Madhya Pradesh by Industrial Finance Corporation of India?

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM): (a) and (b). The total financial assistance sanctioned by the Industrial Finance Corporation of India, upto the 31st December, 1973, to industrial projects